



STRESSED ASSETS RECOVERY BRANCH (SARB-II) KAROL BAGH, NEW DELHI (BRANCH CODE 51521)

3rd & 4th Floor, State Bank House, 18/4 Arya Samaj Road, Karol Bagh, New Delhi-110 005 Tel.011-28752163 Fax. 28755674

Branch e-mail: sbi.51521@sbi.co.in

APPENDIX-IV-A" [See proviso to rule 8(6)] SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

NOTICE FOR E-AUCTION DATED 20.03.2024

SALE OF MOVABLE/IMMOVABLE ASSETS CHARGED TO THE BANK UNDER THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 read with proviso to rule 8 (6) of the security interest (Enforcement Rules, 2002).

The Authorized Officer of State Bank of India (Secured Creditor) has taken over possession (symbolic/physical) of the following property/ies u/s 13(4) of the SARFAESI Act. Public at large and borrowers, mortgagors and guarantors in particular are informed that e Auction (under SARFAESI Act, 2002) of the charged property/ies in the below mentioned cases for realization of Bank's dues will be held on "AS IS WHERE IS BASIS", "AS IS WHAT IS BASIS" and "WHATEVER THERE IS BASIS" on 20.03.2024, for recovery of the amount mentioned below due to the Secured Creditor from the Borrowers, Guarantors and Mortgagors. The Reserve Price and earnest money to be deposited have been mentioned below.

DATE/TIME OF VISIT TO THE PROPERTY FOR INSPECTION: 13.03.2024 FROM 11:00 AM TO 03:00 PM.

EMD of Reserve price to be transferred by bidders by means of challan generated on his / her / their bidder account maintained with M/s. MSTC Ltd on its e-auction site https://www.mstcecommerce.com by means of NEFT from Bidder's Bank.

DATE/TIME OF E-AUCTION ON 20.03.2024 FOR 4 HOURS FROM 11:00 AM TO 03:00 PM WITH UNLIMITED EXTN. OF 10 MIN EACH.

Sr. No.	Name of the Borrowers / Guarantors	Outstanding dues for recovery of which property/ies/are being sold	Description of the property/ies & Name of Title deed Holder	Reserve Price EMD (10% of Reserve Price) Bid Increment amount
1.	M/s RSD Industries Pvt. Ltd.	Rs. 8,75,95,891.00 as per RC (Rupees Eight Crore Seventy Five Lacs Ninety Five Thousand Eight Hundred Ninety One Only) as on 25.01.2019 plus Further interest, cost, charges & other expenses etc.	Factory land and building at Khasra No. 24/2, 025 Palkashree Village Kodari, Tehsil Bareilly, District Raies, Madhya Pradesh (ad measuring 8.35 acres or 3.384 hectares), in the name of Sh. Mukesh Kumar Gupta S/o Sh. Satyapal Gupta. (Symbolic possession with the Bank)	Rs. 120.00 Lacs Rs. 12.00 Lacs Rs. 1.00 Lac

Wallet in which EMD is to be remitted: Bidders own wallet Registered with M/s MSTC Ltd on its e-auction site https://www.mstcecommerce.com/auctionhome/lbapi/index.jsp by means of NEFT. EMD of Reserve price to be transferred by bidders by means of challan generated on his/her/ their bidder account maintained with M/s MSTC Ltd on its e-auction site https://www.mstcecommerce.com/auctionhome/lbapi/index.jsp by means of NEFT from his/her/their Bank. For any assistance, please call MSTC HELPLINE Nos 033-40602403, 033-40602118, 033-40645316 and/or Authorised Officer (Sh. Prakash Kumar - 9810619975 & Sh. Rajesh Kumar - M. No. 9431384994).

1. e-Auction is being held on AS IS WHERE IS BASIS", "AS IS WHAT IS BASIS" and "WHATEVER THERE IS BASIS" and will be conducted "Online". The auction will be conducted through the Bank's approved service provider MSTC E-commerce at their web portal https://www.mstcecommerce.com/auctionhome/lbapi/index.jsp

2. To the best of knowledge and information of the Authorized Officer there is no encumbrance on the property/ies . However the intending bidder should make their own independent inquiries regarding the encumbrances, title of the property/ies put on auction and claims/rights/dues/affecting the property prior to submitting their bid. The e-Auction advertisement does not constitute and will not be deemed to constitute any commitment or any representation of the Bank. The property is being sold with all the existing and future encumbrances whether known or unknown to the bank. The Authorized Officer shall not be responsible in any way for any third party claims/rights/dues.

3. The Earnest Money Deposit (EMD) of the successful bidder shall be retained towards part sale consideration and the EMD of the unsuccessful bidders shall be refunded. The Earnest money Deposit shall not bear any Interest. The successful bidder shall have to deposit 25% of the sale price, immediately on acceptance of bid price by the Authorized Officer and the balance of the sale price on or before 15th day of the sale. Default in deposit of amount by the successful bidder would entail forfeiture of the whole money already deposited and property shall be put to the re-auction and the defaulting bidder shall have no claim/right in respect of property/amount.

4. For detailed terms and conditions of the sale please refer to the link at the Bank's Service provider's web portal https://www.mstcecommerce.com/auctionhome/lbapi/index.jsp & at Bank's portal https://www.sbi.co.in

The auction notices are open for all SBI empanelled resolution agents

DATE: 03.03.2024, PLACE: NEW DELHI

Sd/- AUTHORIZED OFFICER, STATE BANK OF INDIA, SARB-II, KAROL BAGH, NEW DELHI (BRANCH CODE 51521)

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RC&M EXPERIENTIAL MARKETING LLP

1. Name of Corporate Person	RC&M Experiential Marketing LLP
2. Date of incorporation of Corporate Person	20/01/2014
3. Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Delhi and Haryana Incorporated under the provisions of the LLP Act, 2008
4. Corporate identity number / limited liability identity number of Corporate Person	AAC-0139
5. Address of the registered Office and Principal office (if any) of Corporate Person	6th Floor, Tower-B, DLF Cyber Park, Udyog Vihar, Phase-III, Gurugram, Haryana – 122016, IN
6. Liquidation commencement date of Corporate Person	28 February 2024
7. Name, address, email address, telephone number and the registration number of the Liquidator	Name: Minni Kataria Address: D-101, Bahawalpur Apartments, Plot-30, Sector -6, Dwarka, New Delhi – 110075 Email ID: minnik1943@hotmail.com Mobile No.: 9811556610 Regn. No: IBB/PA-003/IP-N00273/2020-21/13097
8. Last date for submission of claims	29 March 2024

Notice is hereby given that RC&M Experiential Marketing LLP has commenced voluntary liquidation on 28 February 2024.

The stakeholders of RC&M Experiential Marketing LLP are hereby called upon to submit proof of their claims on or before 29 March 2024 to the liquidator at the address and email ID mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, post or electronically.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/- Minni Kataria
Voluntary Liquidator for RC&M Experiential Marketing LLP (Under Voluntary Liquidation)

Date: 03.03.2024
Place: New Delhi

IP Registration No: IBB/PA-003/IP-N00273/2020-21/13097

State Bank of India

Branch: ARM, Agra

Information of Cancellation of e-Auction

Notice of e-auction, under SARFAESI Act, 2002, relating to sale of property mortgaged at ARM Branch Agra in loan account of M/s Ravi Choice Car was published in Financial Express Newspaper on 25.02.2024. Due to some unavoidable reasons, e-auction scheduled on 15.03.2024 has been cancelled. Rest terms & Conditions of the notice will remain unchanged.

Authorised Officer

Classifieds

PERSONAL

I,ADIBA w/o MOHAMMED WASEEM,R/o 1017,GALI KUMHARAN,BAZAR CHITLI QABAR JAMA MASJID DELHI-110006,have changed my name to ADEEBA WASEEM permanently.

0040717785-6

I,NAUMAN WAZIR,S/O WAZIR AHMED,R/O 1403, HAWELI KALLU KHAWAS, CHITLI QABAR, JAMA MASJID DELHI-110006 have changed my name to NOUMAN WAZIR permanently.

0040717785-7

I,Rajan Kapahi,R/o-8/901,Ward.No.8, Main Market, Mehrauli,New Delhi-110030,have changed my minor son's name,from Chaitanya Kapahi to Divyansh Kapahi Permanently.

0040717780-9

I,SHISH PAL,S/O BALDEV SINGH,R/O 453/18, GALLI.NO.1,UTTAM NAGAR, GOHANA Sonipat,Haryana-131301,Have Chnaged My Name To SHISH PAL,Permanently.

0040717785-8



punjab national bank

.....भरोसे का प्रतीक (A GOVERNMENT OF INDIA UNDERTAKING) ...the name you can BANK upon!

CIRCLE SASTRA CENTRE SOUTH DELHI, UPPER GROUND FLOOR, 7, BHIKAJI CAMA PLACE NEW DELHI-110066 PHONE : 9802927574, EMAIL: cs4168@pnb.co.in

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged /charged to the Secured Creditor, the constructive/physical/ symbolic possession of which has been taken by Authorized Officer of the Bank/Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective Borrower(s) and Guarantor(s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

SCHEDULE OF SALE OF THE SECURED ASSETS

Lot. No.	NAME OF THE BRANCH	Description of the Immovable Properties Mortgaged/ Owner's Name (mortgagors of property)	E) Dt. Of Demand Notice u/s 13(2) of SARFAESI ACT 2002 F) Balance outstanding as on date of NPA G) Possession Date u/s 13(4) of SARFAESI ACT 2002 H) Nature of Possession Symbolic/Physical/Constructive	A) Reserve Price (Rs. in Lacs) B) EMD C) Bid Increase Amount	Date/ Time of E-Auction	Details of the encumbrances known to the secured creditors	Name & Contact no. of Authorized Officer
1.	Branch : R K Puram, New Delhi M/s Trotters India, WZ – 266-B, 3 rd Floor, Madipur Village, New Delhi – 110018 M/s Trotters India, Shop No. 32, Ground Floor, Desh Bandhu Gupta Market, New Delhi – 110005 having plinth area of 245 sq.ft. Mr. Sakshay Thukral, House No – 30, Road No 6, East Punjabi, Bagh, New Delhi – 110026 Mr. Sakshay Thukral, House No – 10, Road No 6, East Punjabi, Bagh, New Delhi – 110026	Shop No. 32, Ground Floor, Desh Bandhu Gupta Market, New Delhi – 110005 having plinth area of 245 sq.ft.	E) 24.10.2018 F) Rs.47.09 lacs Plus further interest & charges G) 01.09.2021 H) Physical	A) Rs. 46.00 lacs B) Rs. 4.60 lacs C) Rs. 50,000/-	28.03.2024 11:00 am to 04:00 pm	There is no SA filed / stay on sale of property	Smt Twinkle Nain 9802927574
2.	Branch : ECE House, New Delhi Mr Nityanand Barnwal Address: Pvt Flat No-SF-4,2nd Floor,Nand Apartment,out of Khasra No834,835,836Vill Dera mandi,Near Janki Max Hospital,Mehrauli Delhi-110047	Pvt Flat No-SF-4,2nd Floor, Nand Apartment, out of Khasra No. 834,835,836Vill Dera mandi, Near Janki Max Hospital, Mehrauli Delhi-110047, Area: 120.77 sq.mt.	E) 01.06.2018 F) Rs.44.41 lacs Plus further interest & charges G) 24.10.2018 H) Physical	A) Rs30.00 lakhs B) Rs.3.00 lacs C) Rs.50,000/-	28.03.2024 11:00 am to 4.00 pm	There is no SA filed / stay on sale of property	Smt Twinkle Nain 9802927574
3.	Circle Sastra South Delhi M/S Red Venus Distilleries Pvt Ltd., Khasra No 1297, Morta Industrial Area Morta, Ghaziabad, UP-201002 Sh Yogendra Choudhary (Director), 258, Razapur , Shastri Nagar, Ghaziabad-201301 Sh Gaurav Singh (Director), 1248/97, South Civil Lines, Muzaffarnagar UP-251001 Smt Anita Devi W/O Sh Narendra Singh (Guarantor), 1248/97, South Civil Lines, Muzaffarnagar UP-251001 Smt Sunita Devi W/O- Sh Rakesh Singh (Guarantor), 1248/97, South Civil Lines, Muzaffarnagar UP-251001 Sh Rakesh Tikait (Guarantor), 1248/97, South Civil Lines, Muzaffarnagar UP-251001 Sh Gajraj Singh (Guarantor), 258, Razapur , Shastri Nagar, Ghaziabad-201301 Sh Krishan Pal (Guarantor) 258, Razapur , Shastri Nagar, Ghaziabad-201301	Land and Building Khasra no 1297 Village Morta Pargana Jalalabad, Dist. Ghaziabad, 250.00 sq. yds owned by Mr Gajraj Singh & Mr Krishan Pal Residential Building A-23, A-24 near Sujdu Chungi, Swadhinta Chowk, Rishab Vihar, muzaffarnagar UP area measuring 300.00 sq yds in the name of Mrs Sunita Devi W/O Sh Rakesh Tikait Residential Building, at A-9, near Sujdu Chowk, Rishab Vihar, Muzaffarnagar, UP area measuring 188.86 sq. yds in the name of Mr Rakesh Tikait	E) 15.04.2021 F) 114.95 LACS Plus further interest & charges G) 19.08.2021 H) Symbolic E) 15.04.2021 F) 114.95 LACS Plus further interest & charges G) 19.08.2021 H) Symbolic E) 15.04.2021 F) 114.95 LACS Plus further interest & charges G) 19.08.2021 H) Symbolic	A) Rs.71.00 lacs B) Rs.7.10 lacs C) Rs.50,000/- A) Rs.128.00 lacs B) Rs.12.80 lacs C) Rs.1,00,000/- A) Rs.56.00 lacs B) Rs.5.60 lacs C) Rs.50,000/-	28.03.2024 11.00 am to 04.00 pm	There is no SA filed / stay on sale of property	Smt Twinkle Nain 9802927574
4.	Branch : ECE House, New Delhi M/s Maa Katyayani Enterprises, Plot No-D-543 , Main Ajronda Road, Sec 15A, Faridabad, Haryana-121007 Sh. Manoj Garg Address:Flat No-107, Tower D1, Platinum Plus , Sector-77, Nimka, Faridabad, Haryana-121004 Mrs Suman Lata, Flat No-107, Tower D1, Platinum Plus , Sector-77, Nimka, Faridabad, Haryana-121004	Residential Flat no 107, Tower D1, Platinum Plus, Sector-77, Nimka, Faridabad, Haryana-121004 Measuring 1049 sq ft (96.56 sq mtrs) in the name of Suman Lata	E) 29.05.2021 F) Rs.39.38 lacs Plus further interest & charges G) 13.12.2021 H) Symbolic	A) Rs41.00 lakhs B) Rs.4.10 lacs C) Rs.50,000/-	28.03.2024 11.00 am to 4.00 pm	There is no SA filed / stay on sale of property	Smt Twinkle Nain 9802927574
5.	Branch : ECE House, New Delhi M/s Tandi Designs, C-79, Sector-83, Phase II, Gautam Buddha Nagar, Noida – 201305 Mr. Vibhas Bhatnagar , C-152 Nirman Vihar, Shakarpur East Delhi – 110092 Mrs. Vimal Kumari Bhatnagar, C-152 Nirman Vihar, Shakarpur East Delhi – 110092 M/s Nextgen Textile Park (P) Ltd., C-152 Nirman Vihar, Shakarpur East Delhi – 110092	Equitable Mortgage of Leasehold Rights of Industrial Land & Building Shed at Plot no. B1 Khasra no 140 Nextgen Textile Park situated at Sardar Samand Road Pali Rajasthan	E) 16.12.2022 F) Rs.437.27 lakhs plus further interest & Other charges G) 04.08.2023 H) Symbolic	A) Rs. 274.00 lakhs B) Rs. 27.40 lacs C) Rs. 1,00,000/-	28.03.2024 11:00 am to 4:00 pm	There is no SA filed / stay on sale of property	Smt Twinkle Nain 9802927574
6	Branch : MCB, New Delhi M/s Aurva International P Ltd, K-101, West Patel Nagar New Delhi 110008 HNO C-178, Sector -44 Noida -201203 Keshav Hotel : Situated At Gut No. 110/4 Gram Panchayat Milkat No.877 Nimgaon Korhale Tal Rohata Distt: Ahmednagar-423109 area measuring 11000 Sq.m, Ms Nisha Chopra (Guarantor/ Director), K-101, West Patel Nagar New Delhi 110008 Ms Anisha Chopra. (Guarantor/ Director) , HNO C-178, Sector -44 Noida-201203	Keshav Hotel Situated At Gut No. 110/4 Gram Panchayat Milkat No.877 Nimgaon Korhale Tal Rohata Distt: Ahmednagar-423109 area measuring 11000 Sq.m,	E) 16.12.2022 F) Rs.72.95 lakhs plus further interest & Other charges G) 13.04.2023 H) Symbolic	A) Rs. 646.00 lakhs B) Rs. 64.60 lacs C) Rs. 1,00,000/-	15.04.2024 11:00 am to 4:00 pm	There is no SA filed / stay on sale of property	Smt Twinkle Nain 9802927574
7	Saket (035610) Sh. Sunil Kumar and Sh. Anil Kumar Sunil Kumar S/o Ram Narayan Raman, RZ-24, 3 rd Floor, Vaishali Extension, Gali No. 3, Dabri, Palam Road, New Delhi-110045 And Ward No. 5, Thana Road, Nirmali, dist- Supaul, Bihar-847452 and Property No. D-2/80, Khasra No. 759/99, Vill- Nasirpur, Mahavir Enclave, New Delhi 110045 Anil Kumar S/o Ram Narayan Raman, RZ-24, 3 rd Floor, Vaishali Extension, Gali No. 3, Dabri, Palam Road, New Delhi-110045 And Ward No. 5, Thana Road, Nirmali, dist- Supaul, Bihar-847452 and Property No. D-2/80, Khasra No. 759/99, Vill- Nasirpur, Mahavir Enclave, New Delhi 110045	All part and paele of entire 3 rd floor, with roof, tarrece rights, area measuring 100 sqy, i.e. 83.61 sqm, out of property bearing No. D-2/80, out of khasra No. 759/99, situated in the village-Nasirpur, Delhi, State colony known as Mahavir Enclave New Delhi-110045	E) 31.12.2021 F) Rs.21.31 lakhs plus further interest & Other charges G)08.06.2022 H)Physical	A) Rs. 31.60 lakhs B) Rs. 3.16 lakhs C) Rs. 50000/-	28.03.2024 11:00 am to 04:00 pm	There is no SA filed / stay on sale of property	Sh. Harish Kumar 8800417770
8.	Vasant Kunj (411400) Mr. Parvinder Singh & Smt Prabhjot Kaur, H NO-S-3/85 Second Floor Sector-3 Old Mahavir Nagar New Delhi-110018	EM OF Entire Second Floor without roof rights, build on land area measuring 65 sq yards(back side portion) of build up property bearing no S-3/85, Plot No-D-36, Situated in the area of village Nagli Jalib colony known as Mahavir Nagar Extn. Now known as old Mahavir Nagar, New Delhi-110018 in the name of Sh Parvinder Singh & Smt.Prabhjeet Kaur	E) 17.07.2018 F) Rs.28.87 lakhs plus further interest & Other charges G)04.01.2019 H)Physical	A) Rs. 20.37 lakhs (B) Rs 2.03 lakhs (C) Rs 100000/-	28.03.2024 11:00 am to 04:00 pm	There is no SA filed / stay on sale of property	Sh. Harish Kumar 8800417770
9.	Jangpura (014700) Mr. Sanjay Fredrick & Mrs. Bhavna Fredrick Flat No-1, Ground Floor Plot No-RZ-F1/336-337, Khasra No-86/20 Vill-Palam Vihar, Mahavir Enclave New Delhi-110045	Flat No-1, Ground Floor Plot No-RZ-F1/336-337 Khasra No-86/20 Vill-Palam Vihar Mahavir Enclave New Delhi-110045	E) 14.01.2019 F) Rs.28.87 lakhs plus further interest & Other charges G) 01.04.2019 H) Physical	A) Rs. 10.33 lakhs (B) Rs 1.04 lakhs (C) Rs 50000/-	28.03.2024 11:00 am to 04:00 pm	There is no SA filed / stay on sale of property	Sh. Harish Kumar 8800417770
10.	M/s Alka Creation (Prop-Alka Choudhary), D-218-A PH-1, Vivek Vihar Delhi-95 Smt. Alka Choudhary W/o Sh. Kunwar Pal Singh , 6-H/237, Sector-5 , Rajinder Nagar Ghaziabad U.P Sh. Sanjeev Kumar S/o Sh. Kunwar Pal Singh 6-H/237, Sector-5, Rajinder Nagar Ghaziabad U.P	EM of entire combination of commercial office no-4 area 18.56 sq yards & office no-5 area 17.49 sq yards (First Floor) at plot no-1 Arya nagar colony pargana loni tehsil & distt Ghaziabad standing in the name of Mrs Alka choudhary W/o Mr. Sanjeev Kumar, Bounded as East Road- 60 feet, West Gali 10 feet, North –office no -3, south office no.6	E) 04.10.2018 F) Rs.31.89 lakhs plus further interest & Other charges G)01.02.2020 H)Physical	A) Rs. 17.25 lakhs (B) Rs 1.73 lakhs (C)Rs 100000/-	28.03.2024 11:00 am to 04:00 pm	There is no SA filed / stay on sale of property	Sh. Harish Kumar 8800417770
12.	B/O VASANT KUNJ(411400) POONAM ASSOCIATES Prop-Mr Atul Grover S/o Sh. V.P Grover WZ-485/10A Ground Floor Basai Darapur Near Ramesh Nagar Metro Station New Delhi-110015 AND Smt. Ponam Grover W/O Sh. V.P Grover, C-667B, IInd Floor Sudershan Park , New Delhi-110015	Entire Second Floor without roof right/terrace right out of left side portion of built up free hold property bearing No-C-667B Area measuring 50 sq yards (out of total area msq. 100 sq yards) part of khasra no-274/16/15 adjoining to C-670 Situated in the area of village Basai Darapur colony known as Sudarshan Park New Delhi-110015	E) 20.02.2020 F) Rs.25.74 lakhs plus further interest & Other charges G)10.02.2021 H)Physical	A) Rs. 17.00 lakhs (B) Rs 1.70 lakhs (C) Rs 50,000/-	28.03.2024 11:00 am to 04:00 pm	There is no SA filed / stay on sale of property	Sh. Harish Kumar 8800417770
13	B/O SAFDARJUNG ENCLAVE(036910) Smt. Sadhana Sehdev & Sh. Narender Sehdev, B-17, Vikram Enclave Sahilmar Garden Ghaziabad-201005 ALSO AT : C-1/93, DLF Dilshad Extension –II, Ghaziabad (UP)	EM OF one residential free hold built up flat bearing no –C-1/93/G-1, on ground floor up to ceiling level only/without roof rights super covered Area 650 sq ft approx i.e. 60.38 sq mtrs MIG being part of free hold built up property bearing no C-1/93, BLOCK C-1 Situated at DLF dilshad EXT-III in the area of village brahmpura tehsil & distt Ghaziabad UP in the name of Smt sadhna W/O Sh Narender sehdev and sh narender sehdev sd sh ramveer which is bounded as under : East: plot no-C/92, WEST/LOT NO-C/94, North: Road 30 ft wide, South: others land	E)16.05.2018 F) 17.45 LAKHS Plus further interest & other charges G) 06.10.2018 H) Physical	A) Rs 20.40 lakhs B) Rs 2.04 lakhs C) Rs. 50000/-	28.03.2024 11:00 am to 04:00 pm	There is no SA filed / stay on sale of property	Sh. Harish Kumar 8800417770

BRIEF TERMS AND CONDITIONS OF E-AUCTION SALE:
The sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions:
1.The properties are being sold on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" and "WHATEVER THERE IS BASIS".
2.The particulars of Secured Assets specified in the Schedule herein above stated to the best of the information of the Authorized Officer, but the Authorized Officer shall not be answerable for any error, misstatement or omission in this proclamation.
3.The sale will be done through e-auction platform provided at the Website https://www.mstcecommerce.com on date and time of auction specified above.
4. For further details and complete Terms & Conditions of the sale, please refer to: www.ibapi.in, www.tenders.gov.in, www.mstcecommerce.com, https://eprocure.gov.in/epublish/app.

Date: 02-03-2024, Place : New Delhi

AUTHORIZED OFFICER, PUNJAB NATIONAL BANK

PUBLIC NOTICE

Notice is hereby given to the General Public on behalf of our client that Mr. Rajan Kapahi is the owner of Entire Fourth Floor (as per Occupation Certificate) with roof terrace rights built on Property bearing no. 620, (area measuring 350 sq. mtrs) situated in the residential colony known as "Sudhant Lok", Phase-I, Villages-Sethuli, Chakras, Ghatas, Khatas & Temples, Tehsil-Palwal, District, Gurugram, Haryana, vide a Sale Deed dated 23.08.2023, registration no. 5298, executed by Mrs. Tej Rajni Baidi Pvt. Ltd. & others. All persons are hereby informed that above mentioned owner wants to obtain a loan from our client against the said property. If anybody has any objections upon the ownership of above owner over the said property, its sale, mortgage/pledge, & any other objection, kindly inform the undersigned in writing on the below mentioned address within 07 days of the present.

Kumar & Associates (Advocates & Consultants)
200, 2nd Flr., 23 Group Marg, Moh Enclave, New Delhi-110028
Phone No. 011-41112927-28

PUBLIC NOTICE

Notice is hereby given to the General Public on behalf of our client that Mr. Rattan Lal Ting is owner of Residential Flat No 101, in Block-E, situated at DLF Eaptham, GDS Ltd., I. P. Extn. Patparganj, Delhi, hereinafter referred to as "the said property", by virtue of conveyance deed dated 27.11.2003, for 1/5 undivided share and by virtue of Release deed dated 26.12.2005, having registration No. 16274, executed by Mr. Rajender Singh. All persons are hereby informed that above mentioned owner wants to sell the said property to someone who want to purchase the same by taking Home loan from our client. If anybody has any objections upon the said property, its sale & mortgage, & ownership of Mr. Rattan Lal Ting, kindly inform the undersigned in writing on the below mentioned address within 10 days of the present.

Kumar & Associates (Advocates & Consultants)
200, 2nd Flr., 23 Group Marg, Moh Enclave, New Delhi-110028
Phone No. 011-41112927-28

PUBLIC NOTICE

My client Rajinder Kaur W/o Garbakh Singh R/o 458-A, Gali No-6, Govind Park, Kalkaji, Delhi-110019, having disowned/debarred his son Paramjeet Singh, Daughter-in-law Amandeep Kaur & Grand-son Kulvinder Singh from all her movable and immovable properties, if anybody dealing with them, shall do so at his/her/ their own risk, cost and responsibility, my client will not be responsible in any manner whatsoever.

Sd/-
DALBIR SINGH (Advocate)
E. No. D875/2022
WZ-3A-45, SF Vishnu Garden
New Delhi-110018

सार्वजनिक सूचना

मेरे मुकदमाले सुदर सिंह पुत्र श्री रोशन लाल R/O मकान नं.-48/ 3A पोल नं.-21 गेब मुंका, पश्चिमी दिल्ली-41, ने अपने पुत्र निताल लालका और पुत्रसुध अमिता को उनके दुर्बलता के कारण अपनी सम्पत्ति चले-अचले रूपनिर्ले से बेदखल कर सारे संबंध समाप्त कर लिए हैं। इन पर हूए लेन-देन पुलिसकोर्ट केस का ज़िम्मेदार मेरा मुकदमाला नहीं होगा।

अमिता कुमार
(एडवोकेट)

PUBLIC NOTICE

My client Rajinder Kaur W/o Garbakh Singh R/o 458-A, Gali No-6, Govind Park, Kalkaji, Delhi-110019, having disowned/debarred his son Paramjeet Singh, Daughter-in-law Amandeep Kaur & Grand-son Kulvinder Singh from all her movable and immovable properties, if anybody dealing with them, shall do so at his/her/ their own risk, cost and responsibility, my client will not be responsible in any manner whatsoever.

Sd/-
DALBIR SINGH (Advocate)
E. No. D875/2022
WZ-3A-45, SF Vishnu Garden
New Delhi-110018

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